Completion of Recovery Certificate No. 7923 of 2024 against Sanjay Soni (PAN: BVSPS9741N) in the matter of Timbor Home Limited.

Recovery Certificate No. RC 7923 of 2024 dated August 02, 2024 was drawn against Sanjay Soni (PAN: BVSPS9741N) for a sum of Rs.7,11,000/- (Rupees Seven Lakh Eleven Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/AP/AS/2020-21/11046-11063 dated March 23, 2021 in the matter of Timbor Home Limited

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

12.12.2025 Ahmedabad



**RECOVERY OFFICER** 

पूजा ढींगरा / Pooja Dhingraa वसूली अधिकारी एवं उपमहाप्रबंधक Recovery Officer & Deputy General Manager भारतीय प्रतिभूति और विनिमय बोर्ड Securities and Exchange Board of India अहमवाबाव / Ahmedabad